## NATIONAL COMPANMLAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose		Section	Name of the Parties M/s. / Mr.
IA 193/17 in CP No.117/ BB/2017	-	For f objections	8	241/ 242	Smt. Bhargavi Vs Chanson Cozy Cabs Pvt. Ltd. & 7 Others

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

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ShreyasiA for VaB Assoclates 9036118414

Petitioner

Dungas

## ORDER

Counsel for Petitioner is present. Counsel for Respondents 1,3,5,6 and 7 is present. Counsel for Respondent 4 is also present. He is directed to serve notice on Respondent 2. Registry to prepare notice to R-2 and Counsel to collect the same and serve on R-2. R-4 has not filed objections. Last chance on 22.01.2018. IA 193/17 is also ordered to be listed on 22.01.2018.

Member (T)

Member (J)